

SPECIAL CAUSE LIST ON

11.01.2021

HEARING DATE 11.01.2021

I. Principal District & Sessions Court, Sivagangai

CIVIL

Sl.No	Category of Case.	Case No.	Counsel for Plaintiff/ Appellant/ Petitioner/ Complainant	Defendant/Respondent/ Respondent/ Accused
			Thiruvallur	Thiruvallur
1.	IP	4/2020	M.Vairamani	Not appear
2.	EP	62/2019	N. Ramji	M. Senthilraja
3.	CMA(CS)	9/2015	S.Rajasekaran	G.P.
4.	CMA(CS)	1/2016	G.Gandhi Chinnaiya	Government Pleader
5.	CMA(CS)	2/2016	G.Gandhi Chinnaiya	Government Pleader
6.	CMA(CS)	6/2016	S.Mohandoss	G.P.
7.	LAOP	31/2020	-	R1-K.Manivannan R2 to 4 – S.Viswanathan
8.	GWOP	2/2018	VP.Kamal Dhayalan	Nil

CRIMINAL

Sl. No	Case No.	Police Station	Counsel for Plaintiff/ Appellant/ Petitioner/ Complainant Thiruvallarkal	Defendant/Respondent/ Respondent/ Accused Thiruvallarkal
1.	Cr.R.P.7/2 020	-	Sridharan	Not Appear
2.	SC 60/2017	Thiruppathur Town PS	Public Prosecutor	T.Venkatesh

II. Additional District & Sessions Court, Sivagangai

Civil Cases

S.No	Case Type	Case No	Stage	Counsel for parties
1	EP	45/2019	Issue of Service	S.N. Maheswaran
2	EP	7/2020	Issue of Service	S. Murugan
3	EP	114/2016	Evidence	S.N. Maheswaran Vs N. Prabhu
4	OS	35/2016	IA Pending	MMS Vs K. Ponnusamy
5	SOP	4/2018	IA Pending	G. Sridharan Vs V. Sudhakar
6	OS	7/2019	IA Pending	C.Elagovan Vs R. Somanathan
7	OS	41/2017	Steps	M. Arivazhagan Vs. M. Gopal, N. Prabhu & G. Sridharan
8	EP	233/2018	Steps	V.Sudhakar
9	EP	56/2016	Batta	P.Karunakaran
10	EP	104/2018	Batta	V. Sudhakar
11	EP	109/2018	Batta	V. Sudhakar Vs V. Akniraj
12	EP	129/2018	Batta	V. Sudhakar Vs
13	EP	11/2019	Batta	V. Sudhakar Vs
14	EP	134/2018	Batta	A. Ganesan ,V. Arumugam

Criminal Cases

S.No	Case Type	Case No	Stage	Counsel for parties
1	CRLA	121/2018	Arguments	N. Nambisubramanian Vs G. Saravanan
2	CRLA	74/2019	Arguments	S. Navaneethan Vs P.P
3	CRLA	93/2019	Arguments	S. Srinivasarahavan Vs S.v. Sankar
4	SC	14/2014	Evidence	G. Saravanan Vs P.P
5	SC	126/2015	Trial	M.Mohanasundharam Vs P.P
6	SC	90/2017	Trial	M. Mohanasundharam Vs P.P
7	SC	98/2018	Trial	G.Gunasekaran Vs P.P
8	SC	101/2019	Trial	I.Manikandan Vs P.P
9	SC	104/2019	Trial	M.Mohanasundharam Vs P.P
10	SC	38/2019	Service Pending	G.Gunasekaran Vs P.P

**III - Special Court for Exclusive Trial of Cases under the
POCSO Act 2012, Sivagangai**

Sl. No.	Special Case No./ CrI.M.P. No.	Stage	Counsel for Complainant	Counsel for Accused
			Thiruvallur	Thiruvallur
1.	41/2019	For Trial	Special Public Prosecutor	S.Navaneethan
2.	12/2019	CrI.M.P.1224/2019 is pending	Special Public Prosecutor	R.Kavitha

3.	26/2020	For Charge framing	Special Public Prosecutor	K.Murugan
4.	04/2019	For Trial	Special Public Prosecutor	K.Ponnusamy
5.	13/2018	For appearance of LW4, LW7	Special Public Prosecutor	S.Navaneethan
6.	37/2016	For appearance of PW5	Special Public Prosecutor	Ramprabakar
7.	31/2016	For appearance of PW1, PW2	Special Public Prosecutor	Chithiraisamy
8.	02/2018	For appearance of LW5, LW6	Special Public Prosecutor	Sago.Selvaraj.
9.	55/2018	For appearance of LW3, LW6 to LW23	Special Public Prosecutor	Ramprabakar
10.	27/2018	For appearance of LW3, LW4, LW5, LW7 to LW19	Special Public Prosecutor	R.Murugan
11.	76/2018	For appearance of LW2, LW3	Special Public Prosecutor	N.Prabhu
12.	14/2018	For appearance of LW4 to LW23	Special Public Prosecutor	C.Kannan
13.	67/2018	For appearance of LW3 to LW28, LW29	Special Public Prosecutor	S.Navaneethan
14.	59/2018	For appearance of LW4 to LW14, LW16	Special Public Prosecutor	C.Ilangovan
15.	74/2018	For appearance of LW5 to LW14	Special Public Prosecutor	S.Rajasekaran
16.	39/2019	For Trial	Special Public Prosecutor	V.Sudhagar
17.	15/2018	For appearance of PW2	Special Public Prosecutor	Ramprabakar

IV. Fast Track Mahila Court, Sivagangai - Nil

**V. Special Court for Exclusive Trial of Cases under Registered
SC/ST (POA) Act 1989, Sivagangai**

<i>Sl. No</i>	<i>Case Number</i>	<i>Stage</i>	<i>Counsel for Plaintiff /Appellant /Petitioner /complainant</i>	<i>Counsel for Defendant/Respondent /Respondent/Accused Thiru/Thiuvargal</i>
1	CrI.M.P. 52/2021	condition relaxation	Special public prosecutor	G.Gunasekaran
2	CrI.M.P. 31/2021	Bail	Special public prosecutor	Mr.Ramprabhar
3	CrI.M.P. 32/2021	Bail	Special public prosecutor	Mr.Ramprabhar
4	S.C. 81/2012	Part heard	Special public prosecutor	Mr.Raja Amuthan
5	SPL.S.C. 41/2017	Part heard	Special public prosecutor	C.Ilangovan
6	SPL.S.C. 7/2016	Part heard	Special public prosecutor	C.Ilangovan
7	SPL.S.C. 19/2016	Part heard	Special public prosecutor	M.Mohanasundaram
8	S.C. 101/2012	Part heard	Special public prosecutor	Mr.Ravi
9	SPL.S.C. 9/2019	Part heard	Special public prosecutor	Mr.Chandaravijay
10	SPL.S.C. 25/2017	Part heard	Special public prosecutor	P.Aju Tagore
11	SPL.S.C. 18/2018	Part heard	Special public prosecutor	M.Mohanasundaram
12	SPL.S.C 6/2018	Trial	Special public prosecutor	P.Aju Tagore
13	SPL.SC. 50/2019	Trial	Special public prosecutor	Mr.K.Rengasamy
14	SPL.S.C. 15/2019 CrI.M.P. 4089/2019 CrI.M.P. 4090/2019	CrI.M.P. Pending	Special public prosecutor	Mr.Manivannan K.Murugan Mr.K.Ponnusamy

15	SPL.S.C. 45/2018 Crl.M.P. 4711/2018	Crl.M.P. Pending	Special public prosecutor	Mr.Devasundaram
16	Spl.S.C. 3/2018	Remand accused cases	Special public prosecutor	Mr.S.Navaneethan
17	Spl.S.C. 120/2018	Remand accused cases	Special public prosecutor	Mr.K.Ponnusamy
18	S.C. 147/2014	questioning	Special public prosecutor	M.Ramprabakar

VI. Family Court, Sivagangai

Sl. No	Category of Case	Case No	Stage	Petitioner (Thiruvalargal)	Respondent (Thiruvalargal)
1	OP	175/2019	Appearance	Kandiyammal	Varamuthu
2	OP	267/2020	Appearance	Sebasthi Jelinna Mary	Agastin Kashmir Raj
3	OP	75/2020	Appearance	Rameshkumar	Chithradevi
4	OP	201/2020	Appearance	Veeraragavan	Sabarimala
5	OP	209/2020	Appearance	Subathra	Ramachandran
6	OP	218/2020	Counter	Ramakrishnan	Nirajana
7	OP	133/2020	Counter	Suresh Vs vinothini	Vinothini
8	OP	36/2020	Counter	Meenal Vs	Ammu
9	OP	212/2020	Enquiry	Roopini Vs	Raja
10	OP	22/2020	Enquiry	Vishwanathan	Manimekalai

VII. Chief Judicial Magistrate Court, Sivagangai - Nil

**VIII. Special Court for trial of cases under Prevention of
Corruption Act, Sivagangai**

Date	Cases Posted	Accused Name	Advocate Name	Stage
11-01-2021	Spl.CC.22/14	Nagarajan	R.Senthivel	Evidence LW 3
	Spl.CC.48/14	Savuriraj	M.Mohanasundaram	Evidence LW 23
	Spl.CC.49/14	Swamynathan	M.Ramprabakar	Evidence LW3
	Spl.CC.1/17	Suryakala	P.Saravanan M.Anand	Arguments

IX. Sub Court, Sivagangai

Sl.No.	Case No.	Stage	Plaintiff Counsel Thiruvallargal	Defendant Counsel Thiruvallargal
1.	OS 147/2012	Trial	Vijayajothi	Chandrasekar
2.	OS 151/2013	Further PWs	L. Saravanan	Sapana @ Sree
3.	OS79/2013	Cross of DW2	Muthuraman	M. Mohanasundaram
4.	OS 270/2017	Clarification	S. Sivakumar	Exparte
5.	OS 333/2018	Argument	R. Prabhakar	
6.	OS 34/2014	Evidence	Ramesh	Loganathan
7.	OS 312/2018	Exparte evidence	T. Senthilkumar	
8.	OS 203/2018	Exparte evidence	Sridharan	Exparte
9.	OS 196/2017	Exparte evidence	V. Sudhakar	
10.	OS 104/2019	Exparte evidence	M. M. Pandi	
11.	OS 92/2018	Exparte evidence	Senthilkumar	
12.	OS 275/2018	Exparte evidence	Kalanjiyaraja	
13.	OS 346/2018	Exparte evidence	Senthilkumar	
14.	OS 232/2018	Exparte evidence	Vijayajothi	
15.	OS 165/2015	Exparte evidence	A. Prabhakar	

Sl.No.	Case No.	Stage	Plaintiff Counsel Thiruvallargal	Defendant Counsel Thiruvallargal
16.	IA 2/2021 in OS 474/2019	Counter	A. Prabhakar	Pandikannan, Ramesh
17.	OS 110/2020	Appearance	M. M. Pandi	
18.	OS 369/2019	Exparte evidence	Sivakumar	Exparte
19.	OS 236/2018	Exparte evidence	Sitheeswaran	
20.	OS 16/2019	Exparte evidence	Senthilkumar	Exparte
21.	OS 253/2018	Exparte evidence	Ponnusamy	Karunamoorthy
22.	OS 149/2017	Trial	Sridharan	Velusamy
23.	OS 529/2019	Exparte evidence	Sridharan	Exparte
24.	OS 22/2018	Exparte evidence	Rajalingam	Exparte
25.	OS 345/2018	Exparte evidence	Senthilkumar	
26.	OS 265/2018	Exparte evidence	Venkatesh	
27.	OS 128/2020	Exparte evidence	R. Prabhakar	
28.	OS 295/2018	Exparte evidence	Sivakumar	
29.	OS 18/2019	Exparte evidence	Senthilkumaran	
30.	OS 266/2018	Exparte evidence	Venkatesh	
31.	OS 161/2018	Exparte evidence	Vijayajothi	
32.	OS 99/2019	Exparte evidence	Senthilkumaran	
33.	OS 42/2010	Argument	Arivazhagan	Srinivasaragavan
34.	OS 22/2008	Verification	Sahul Hameed	L. Saravanan
35.	IA 904/2012 in OS 72/1995	Counter	G. Kailasam	Sundaranatrajan
36.	IA 1/2019 in OS 231/2016	Counter	Omprakash	Ponniah
37.	IA 1/2019 in OS 83/2014	Counter	Sitheeswaran	GP
38.	EP 48/2019	Appearance	Soundarapandian	
39.	MCOP 16/2014	Evidence	Gunasekaran	Muthusamy, Kamaraj
40.	AS 46/2017	Argument	Rajagopal	Muthuramalingam
41.	AS 68/2017	Argument	Annamalai	Sridharan
42.	AS 32/2015	Argument	Muthuraman	Vijayajothi, Somasundaram
43.	AS 19/2015	Argument	Rajasekaran	Ponnuchamy
44.	AS 85/2015	Argument	Ponniah	Sethuramachandran
45.	AS 77/2014	Argument	L. Saravanan	Srinivasaraghavan

Sl.No.	Case No.	Stage	Plaintiff Counsel Thiruvalargal	Defendant Counsel Thiruvalargal
46.	AS 78/2014	Argument	L. Saravanan	Ilangovan
47.	AS 83/2014	Orders	L. Saravanan	Mohanasundaram
48.	AS 61/2015	Argument	Srinivasaragavan	Arivazhagan, Ramesh
49.	IA 1/2020 in Unfile AS	Counter	Sethuramachandran	Muthusamy
50.	IA 1/2020 CMA 1/2020		Sathiyam	
51.	CMA 1/2015	Argument	Elangovan	Sitheeswaran, Balasubramanian
52.	IA 1/2020 in CMA (LA)7/2001	Notice of hearing	Vijayajothi	G.P.

X. Sub Court, Devakottai

S.No	Date	Case No's	Stage	Counsels for Parties
1	11.01.21	AS.22/2020	Argument	S.Kumaravel
2	"	OS.39/2013	Evidence	VP.Kamaldayalan
3	"	OS.99/2016	"	K.Premchandar
4	"	OS.221/2017	"	R.Sundar srinivasan
5	"	OS.28/2018	"	K.Sivaranjani
6	"	EP.77/2018	"	PG.Balakumar david
7	"	EP.47/2018	Exp.Evidence	KR.Ramarajan
8	"	OS.136/2018	"	S.Sivaganesan
9	"	OS.40/2019	"	P.Senthilkumaran
10	"	OS.158/2019	"	P.Senthilkumaran
11	"	OS.180/2019	"	P.Senthilkumaran
12	"	OS.192/2019	"	P.Senthilkumaran
13	"	OS.212/2019	"	P.Senthilkumaran
14	"	OS.326/2019	"	P.Senthilkumaran
15	"	OS.352/2019	"	P.Senthilkumaran
16	"	OP.179/2018	Enquiry	VP.Kamaldayalan
17	"	OP.12/2019	P.Senthilkumaran	
18	"	OP.25/2019	P.Senthilkumaran	G.Karuppiah
19	"	OP.52/2019	P.Senthilkumaran	V.Sundar
20	"	MCOP.94/2019	P.Senthilkumaran	B.Karthikeyan

XI. Sub Court, Manamadurai

S. No	Case No.	Advocate for Plaintiff/Appellant/Petitioner	Advocate for Defendant/Respondent/Respondent	Stage of the Case
1	AS 9/2020	Mr.S.Rajasekaran	R1toR3-Mr.Urkavalan	Arguments
2	AS 192/2019	Mr.Jeyasingh	R1,R2-Mr.Muthukumar	Arguments
3	AS 165/2019	Mr.Vishwanathan	Mr.Muthukumar R8 - Mr.Subbarayan	Steps for R7
4	AS160/2019	Mr.S.Rajasekaran	R1 to R3 - Mr.P.Athimoolam	Arguments
5	OS 411/2019	Mr.P.Senthilkumaran	--	Exparte order set aside.
6	OS 308/2019	Mr.P.Athimoolam	--	Exparte Evidence
7	OS 23/2020	Mr.T.Muthuramalingam	Mr.Bagavath Singh	Written Statement
8	OS 15/2019	Mr.Parthasarathi	Mr.M.Gopal	Additional Written Statement
9	OS 213/2019	Mr.P.Athimoolam	D1-Mr.M.Gopal D2-Mr.M.Muthukumar	Arguments
10	OS 7/2020	Mr.R.Senthilkumar	D1 to D3 - Mr. K.Habibur Rahman D7 - Mr. G.P	Written statement
11	OS 16/2019	Mr.Somanathan	Mr.Rajasekaran	Trial
12	OS 91/2019	Mr.S.Rajasekaran	D1, D2 - Mr.D.Anbalagan	Steps for D2
13	OS 16/2020	Mr. Sridharan	--	Plaintiff side exparte evidence
14	OS 164/2019	Mr.P.Senthilkumaran	---	Exparte Evidence
15	OS 124/2019	Mr.T.Senthilkumar	--	Appearance
16	OS 166/2019	Mr.P.Senthilkumaran	D1, D2 - Mr.K.Gopal	Trial
17	OS 350/2019	Mr.M.Pandi	---	Exparte evidence
18	OS 370/2019	Mr.P.Senthilkumaran	---	Written statement
19	MCOP 43/2020	Mr.Chandra Vijayan	---	Appearance
20	MCOP 42/2020	Mr.S.Baskaran	---	Appearance
21	MCOP 41/2020	Mr.S.Jeyaraman	--	Appearance
22	MCOP 44/2020	Mr.S.Jeyaraman	---	Appearance

XII. District Munsif Court, Sivagangai

S. No	Case No	Parties Name	Counsels Name
1	OS. 76/2012	M.SayedSulthan Vs PR.Soorasangudevar	B.Ramesh, R.Dhanabalan
2	OS. 20/2013 IA:2/2019	Karuppiah,Power agent Muthuraman Vs Muniyandi	M.Kalanjiyaraj S.Srinivasaraghavan
3	OS.57/2013 IA:2/2019	Marimuthu Vs The Divisional Enginee	C.Vijayajothi V.Subramaniam
4	OS. 113/2013 IA:1/2019	Thiruthuvaraj Vs B.Vasantha	NS.Karthikeyan Ravichandran R.Balasubramaniyan
5	OS.175/2013 IA:5/2019	Abimanyu Vs Karuppu	SPT.Sethuramachandran Exp
6	OS. 209/2013 IA:2/2019	Annamalaichettiyar Vs ChidhamparamChettiyar	A.Pandikannan M.Alagu
7	OS. 219/2013	Mallika Vs Athikari	C.Vijayajothi B.Maruth
8	OS. 48/2014	V.Malairajan, Vs A.Karuppaiah	M.Balasubramaniyan, Rajagopal
9	OS. 115/2014	Jabamalai Vs The Collector Sivagangai	T.Muthuraman, B.Ramesh, P.Sentilkumaran
10	OS. 147/2015	Balu Vs The District coillector	R.Somanathan M.Gopal
11	OS. 4/2016	Gana.Suba. Myyappan Vs M. Subramaian	S.Sivakumar MR.Dhanabalan SP.Tamilmagan Exp
12	OS. 97/2016	Ganamani Vs Malliga	Gowshkathiri K.Ponnusamy Exp
13	OS. 181/2016	Subban.M Vs Parvathy	B.Ramesh B.Siva
14	OS. 90/2017	Perumal Vs Muthumani	
15	OS. 107/2018	Shanmugam Vs Irulayee	S.Rajasekaran C.VijayaJothi

S. No	Case No	Parties Name	Counsels Name
16	OS. 108/2018 IA:3/2020	Edvin Sarless Vs Peter Raj	P.PritjeshPatel Exp
17	OS. 135/2018	P.S Bio fuels Private Ltd. through his executive director V.Babi Vs Durai singam	T.Muthuraman A.Prabhakar A.Mathanmohan
18	OS. 34/2019 IA:1/2019	Chokkalingam Vs Nagammal	C.Vijayajothi Exp
19	OS. 40/2019 IA:3/2019	Mallika Vs Bose	K.Murugan GP
20	OS. 46/2019 IA:2/2019	Sekar Vs Chellaperumal	K.Selvaraj T.Muthuraman
21	OS. 55/2019 IA:2/2019 IA:3/2019	Rapheal Roburt Vs Sivagangai R.C.Diocese thro its Bishop the Moss.Rev.J.Susaimanickam	Peterjosaphernaldu Arokiyaselvaraj C.Vijayajothi
22	OS. 66/2019 IA:2/2019	Rajendran Vs Viswanathan	C.Vijayajothi Exp
23	OS. 89/2019	Krishnan Vs Valli	K.Ponnuchamy Exp
24	OS. 107/2019 IA:1/2019	Pitchammal Vs Krishnan	R.Somanathan K.Ponnuchamy
25	OS. 126/2019 IA:4/2019 IA:8/2020	Pushpam Vs The Revenue Inspecto	R.Somanathan S.Raveendran
26	OS. 130/2019	B.Banumathi Vs Karthika	C.VijayaJothi N.RajaAmuthan
27	OS. 145/2019	The Branch Manager,Bank of India, Periyakottai Village, Sivagangai Taluk, and District. Vs Ayothi Raman	R.Prabhakar
28	OS. 10/2020	Karthick Kamaraj Vs Tamilnadu Government, The District collector, Sivagangai	P.Karthick
29	OS. 15/2020	Ariya Devan Vs The Disstrict Collector, Sivagangai	R.Kamarajpandiyan
30	OS. 21/2020	The Branch Manager, State Bank of India, Kalayarkoil Branch, Sivagangai Vs Muthu Periyanyaki	P.Senthilkumaran

S. No	Case No	Parties Name	Counsels Name
31	OS. 26/2020	The Chief Manager, State Bank of India, Sivagangai Branch, Sivagangai Vs Deepa,S	T.Rajalingam
32	OS. 31/2020	The Chief Manager, State Bank of India, Sivagangai Vs Umarevathi	T.Rajalingam
33	OS. 33/2020	The Chief Manager, State Bank of India, Sivagangai Vs M/S. Alagar Malaiyan Womens Self Help Group. Through its President Muthupandi	T.Rajalingam
34	OS. 58/2020 IA:1/2020 IA:2/2020	Muniyandi Vs Sundaram Asari	SPT.Sethuramachandran M.Mohanasundaram
35	OS. 61/2020	Kanmani Vs panchavarnam	M.Ganesan G.Sridharan
36	OS. 81/2020	Muniyappan Vs Kannan	K.Ponnuchamy C.Rajagopal
37	OS. 82/2020	Vadaveli.P Vs Sangareshwarammal	L.Saravanan
38	OS. 105/2020 IA:1/2020	Anthonichamy Vs Perkmansh and others	C.Vijayajothi GP
39	OS. 106/2020 IA:1/2020 IA:2/2020 IA:3/2020 IA:4/2020	Saminathan and 4 others Vs District Collector and 3 others.	SPT.Sethuramachandran, GP
40	RCOP. 6/2018	A.Subbiah Vs R.Ravikumar	C.Vijayajothi M.Arivalagan
41	RCOP. 7/2018	S.Shanmugam Vs R.Ravikumar	C.Vijayajothi M.Arivalagan
42	RCOP. 8/2018	S.Vasuki Vs R.Ravikumar	C.Vijayajothi M.Arivalagan
43	RCOP. 9/2018	V.Chandran Vs R.Ravikumar	C.Vijayajothi M.Arivalagan
44	E.P. 8/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Kannathal Magalir Group throu its Manager and one other.	S.Sivakumar

S. No	Case No	Parties Name	Counsels Name
45	E.P. 9/2020 IA:1/2020 IA:2/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Chandran and others	S.Sivakumar
46	E.P. 10/2020 IA:1/2020 IA:2/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Sathick Ali and others	S.Sivakumar
47	E.P. 11/2020 IA:1/2020 IA:2/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Lakshmanan	S.Sivakumar
48	E.P. 12/2020 IA:1/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Maduraiveeran Group through its Manager and others.	S.Sivakumar
49	E.P. 13/2020 IA:1/2020 IA:2/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs M/s. Periyar Magalir Group through its Manager.	S.Sivakumar
50	E.P. 14/2020 IA:1/2020 IA:2/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Prakash and others	S.Sivakumar
51	E.P. 15/2020 IA:1/2020	City Union Bank Ltd., Sivagnagai through its Branch Manager. Vs Preetha and others	S.Sivakumar

XIII. District Munsif Court, Devakottai - Nil

XIV. Principal District Munsif Court, Manamadurai - Nil

XV . Additional District Munsif cum Judicial Magistrate Court, Manamadurai

S. No	Case No.	Police Station	Stage	Petitioner Side counsel	Respondent Side Counsel Thiruvalargal
1	CC 158/2000	Sipcot P.S	NBW execute of A1	A.P.P	A.Kathiravan

2	CC 125/2020 (connected case of CC 158/2000)	Sipcot P.S	S.H.O Comply the order	A.P.P	K.Balamurugan
3	CC 65/2007	Sipcot P.S	For furnish copies	A.P.P	Guru.Muruganantham
4	CC 18/11	Sipcot P.S	FS to Lw1 to Lw5	A.P.P	T.M.R
5	CC 216/2015	Sipcot P.S	FS to LW1 to LW4	A.P.P	M.Annadurai
6	CC 324/2016	Sipcot P.S	FS to LW1 to LW4	A.P.P	Guru.Muruganantham
7	CC 129/17	Sipcot P.S	FS to LW2 to LW4	A.P.P	M.Annadurai
8	CC 51/2009	Manamadurai P.S	FS to LW8 to LW10	A.P.P	M.Ganesan
9	CC 156/2010	Manamadurai P.S	FS to LW7 to LW10	A.P.P	A.Kathiravan
10	STC 827/2013	Manamadurai P.S	FS to LW8	A.P.P	V.Akkiniraj
11	CC 287/2014	Manamadurai P.S	FS to LW2, LW3, LW6	A.P.P	S.Jeyaraman
12	CC 37/2015	Manamadurai P.S	FS to Lw3, 4	A.P.P	M.Annadurai
13	CC 96/2016	Manamadurai P.S	FS to LW1 to LW5	A.P.P	T.M.R
14	CC 372/2016	Manamadurai P.S	For identify of Accused	A.P.P	N.Jeyakumar
15	CC 305/2017	Manamadurai P.S	FS to Lw5 to Lw8	A.P.P	T.M.R
16	CC 186/2016	Manamadurai P.S	FS to LW1 to LW4	A.P.P	V.Akkiniraj
17	CC 71/2017	Manamadurai P.S	FS to LW4	A.P.P	S.Jeyaraman
18	CC 125/2017	Manamadurai P.S	FS to LW1 to LW4	A.P.P	N.Jeyaraman

19	CC 75/2018	Manamadurai P.S	FS to LW1 to LW5	A.P.P	M.Annadurai
20	CC 130/2019	Manamadurai P.S	FS to Lw5 and Lw6	A.P.P	R.Muthukrishnan

XVI. Principal District Munsif cum Judicial Magistrate Court,

Karaikudi

S.No.	Case No.	Petitioner	Respondent	Stage	Advocate Tvl
1.	CC.333/18	Chettinadu PS	Arumungam & 1 another	Trial	N.Sankar
2.	CC.235/17	Kundrakudi PS	Subramanian	Trial	V.Kannappan
3.	CC.371/09	KKD Crime PS	Thannasi @ Sannasi	Trial	GM.Gumaraguru
4.	CC.325/13	KKD South PS	Arunmumar & 2 others	Question	P.Sethuraman
5	CC.139/15	KKD North PS	Ganeshan @ AliGaneshan & 1 another	Trial	R.Muthu
6.	CC.143/16	KKD South PS	Reghu @ Regurman & 1 another	Appearance	M.Raju
7.	CC.111/14	KKD North PS	Kumareshan	Trial	R.P.Ramanan
8.	CC.186/10	Chettinadu PS	Subbiah	Trial	P.Sethuraman
9.	CC.326/13	KKD South PS	Subramani & 1 another	Trial	K.P.Selvakumar
10.	CC.72/16	Pallathur PS	Kannan & 4 others	Trial	R.Muthu
11.	CC.97/16	Pallathur PS	Jothi	Trial	L.Balasubramanian
12.	CC.371/15	Kundrakudi PS	Krishnamoorthy	Trial	P.Sethuraman
13.	CC.275/13	KKD North PS	Dhamodharan	Issue Process	S.Vinayagam

14.	CC.106/13	KKD North PS	Selvam @ Ramasamy	Trial	M.Raju
15	CC.32/13	KKD North PS	Kasiwishvanathan	Trial	M.Raju
16	CC.118/20	Alagappapuram PS	Alliraja & 2 others	Question	SVN.Karthick
17	CC.85/15	KKD SOuth PS	Nirmala & another	Trial	R.Muthu
18	CC.84/15	KKD SOuth PS	Rajasekar & 1 another	Trial	M.Raju
19	CC.275/13	KKD North PS	Dhomodaran	Trial	S.Vinayagam
20	CC.134/14	Chettinadu PS	Abdulkashim	Trial	K.Nagaraj
21	CC.202/20	KKD North PS	Mathiyalagan	Trial	SP.Saravanan
22	CC.234/14	Sakkottai PS	Subramanian	Trial	C.Vickram
23.	STC.2236/13	KKD NOorth PS	Rajendran	Trial	R.P.Ramanan
24.	CC.29/20	KKD NOorth PS	Abdulreguman	F/S	K.Velmurugan
25.	CC.74/20	C.Lakshmi	AN.Raman and 3 others	Evidence	B.S.Manjunathan
26.	CC.121/11	KKD Crime PS	Suresh	Trial	K.Periyasamy
27.	CC365/13	Chettinadu PS	Pandi and 1 another	Trail	A.Baskaran
28.	CC.237/13	KKD Crime PS	Raman & 1 another	Trail	M.Elaggovan
29.	CC.326/12	KKD South PS	Subramani & 1 another	Trial	K.P.Selvakumar
30.	CC.366/13	Chettinadu PS	Pandi & 1 another	Trial	A.Baskaran

XVII. Additional District Munsif Court, Karaikudi

Sl. No.	Case No.	Plaintiff side Advocate (Tvl.)	Defendant side Advocate (Tvl.)	Stage
1	I.A.67, 69/2018 in O.S.185/2015	K.Ponmudi	N.Sankar	I.A. Pending - Orders
2	I.A.3/2020 O.S.13/2015	AR.Palaniappan	V.Kannappan	I.A.Pending - Orders

Sl. No.	Case No.	Plaintiff side Advocate (Tvl.)	Defendant side Advocate (Tvl.)	Stage
3	O.S.135/2014	R.Govindarajan	R.Muthu	DW2 cross L.C.
4	O.S.141/2016	N.Sankar	PL.Murugan	APC and Carry out amendment L.C.
5	O.S.159/2018	R.Muthu	Exparte	For exparte submission
6	O.S.5/2019	SV.Sankar	N.Sankar	For exparte submission
7	I.A.10, 11/2021 in O.S.49/2019	R.Govindarajan	G.P.	I.A. Pending - NOH & Counter
8	O.S.114/2007	N.Sankar	V.R.Rajendran	Plaintiff side evidence
9	O.S.37/2015	Tmt.Sivaranjani	M.Balasubramanian	Written Statement NFA
10	I.A.11/2020 in O.S.45/2019	R.Senthamilselvi	R.Sundarasrinivasan	I.A. Pending - Both side enquiry
11	I.A.12, 13/20 in O.S.73/2012	Raju	S.V.Sankar	I.A. Pending - Counter
12	I.A.10/20 in O.S.59/2019	R.Ganeshbabu	Yasotha	I.A. Pending - Counter
13	O.S.143/2016	S.V.Sankar	D5 - Kannappan	D5 side further evidence NFA
14	I.A.11/21 in O.S.217/2004	Kannappan	D1, D2 – G.P D9 – R.Govindarajan	IA- Pending - Counter
15	O.S.32/2008	V.S.Krishnan	Siranjeevi Srinivasan	Bith side arguments L.C.
16	O.S.5/2010	VP.Kamaldayalan	V.S.Krishnan	Both side argument L.C.
17	O.S.29/2013	N.Sankar	Venkatachalam	Defendant side arguments NFA
18	O.S.77/2016	P.Sethuraman	K.P.Magesh	DW2 cross L.C.
19	O.S.59/2017	K.Velmurugan	N.Sankar	Further Dws if any NFA
20	O.S.95/2011	VP.Kamaldayalan	D1-S.Kumaravel D2-Karthikeyan, D4-Umamakeshwaran	DW2 cross NFA
21	O.S.133/2016	D.Prakash	R.Govindarajan	Both side arguments L.C.

XVIII. District Munsif cum Judicial Magistrate Court,

Thiruppathur

Civil Cause List

Sl.No	Case No	Suit type	Stage	Plaintiff side Advocate	Defendant side Advocate
1.	RLTOP 1/2020	-	PW1 chief	Mr.Muthiah Kannan	Mr.Rajmohan

2.	RLTOP 2/2020	-	IA-pending	Mr.Muthiahkannan	Mr.R.T.Savierraj
3.	RLTOP 3/2020	-	IA -Pending	Mr.Muthiahkannan	Mr.R.T.Xavierraj
4.	RLTOP 4/2020	-	IA -Pending	Mr.Muthiahkannan	Mr.R.T.Xavierraj
5.	O.S.160/13	Title	PW1 cross	Mr.V.S.Krishnan	Mr.P.K.Liyakathalighan
6.	O.S.161/13	Title	PW1 marking of documents	Mr.V.S.Krishnan	Mr.V.S.Krishnan
7.	O.S.27/15	Partition	Trial	Mr.A.Prabhakar	Mr.Mohamed Ismail
8.	O.S.67/16	Permanent Injunction	Trial	Mr.Sivakumar	-
9.	O.S.153/16	Injunction	Trial	Mr.S.Chendrasekaran	Mr.P.K.Liyakathalighan
10.	O.S.25/17	Recovery of possession	Trial	Mr.N.Sankar	-
11.	O.S.21/18	Money	Exparte- Evidence	Mr.P.Senthilkumar	-
12.	O.S.44/19	Money	Exparte- Evidence	Mr.Senthilkumar	-
13.	O.S.111/18	Permanent Injunction	PW1 cross	Mr.A.Subramaniyan	Mr.A.Prabagar
14.	O.S.126/18	Declaration	Exparte- Evidence	Mr.Poulmelkuer	-
15.	O.S.70/09	Title	Trial	Mr.Mohamed Ismail	Mr.T.Venkadesh
16.	O.S.100/07	Title	Written statement	Mr.P.K.Liyakathalighan	Mr.T.Venkadesh
17.	O.S.110/07	Title	Arguments	Mr.S.Palanisamy	Mr.A.Prabagar
18.	O.S.33/15	Declaration	Further PWS	Mr.S.Palanisamy	Mr.Sokkalingam
19.	O.S.13/20	Declaration	Written statement	Mr.I.Sagayasudagar	-
20.	O.S.51/20	Declaration	Judgment	Mr.I.Sagayasudagar	-

Criminal Cause List

Sl. No	Case No	Stage	Petitioner/Complainant Counsel	Respondant/Accused Counsel
1	MC.26/11	RW1 cross	Mr.Arivudainambi	Mr.Mohamad Ismail
2	CC.96/12	313 question	Thirukostiyur P.S	Mr.P.K.Liyakathalighan
3	CC.160/13	Evidence	Forest	Mr.K.Muthukumar
4	CC.243/14	LW1 to LW3	Thiruppathur Town P.S	Mr.A.Rajmohan
5	CC.272/13	LW4 to LW5	Nachiyapuram P.S	Mr.A.Rajmohan
6	STC. 898/14	Further PWS	Thiruppathur Town P.S	Mr.T.Venkadesh
7	CC.29/15	LW1 to LW3	Nachiyapuram P.S	Mr.K.Muthukumar
8	CC.184/16	LW1 to LW3	Thirukostiyur P.S	Mr.P.Raveendran
9	MC.56/13	Cr.M.P. pending	Mr.Palanisamy	Mr.T.Venkadesh
10	CC.23/17	Trial	Thiruppathur Town P.S	Mr.Vedanarayanan
11	CC.63/18	LW1 to LW3	Thirukostiyur P.S	Mr.S.Palanisamy
12	CC.185/18	Trial	Thiruppathur Town P.S	Mr.T.Venkadesh
13	MC.2/19	PW1 cross	Mr.Ragupathi	Mr.I.Sagayasudagar
14	DVC.1/15	PW1 cross	Mr.K.Muthukumar	Mr.Abdul Hakkim
15	DVC.21/17	To file affidavit	Mr.A.Prabakar	Mr.K.Muthukrishnan
16	CC.130/14	Evidence	Thiruppathur Town P.S	Mr.P.Raveendran

XIX. District Munsif cum Judicial Magistrate Court,**Thiruppuvanam****CIVIL:**

1.	OS 147/2019	V.Omprakash/R.Somanathan
2.	OS 35/2019	T.Muthuramalingam/R.Thirumoorthy
3.	OS 87/2019	M.Gopal/M.Ganesan
4.	OS 88/2019	M.Gopal/M.Ganesan
5.	OS 89/2019	M.Gopal/M.Ganesan
6.	OS 90/2019	M.Gopal/M.Ganesan
7.	OS 93/2019	M.Gopal/M.Ganesan
8.	OS 92/2019	M.Gopal/A.Veerapandi
9.	OS 23/2019	T.Muthuramalingam/Govt.Pleader

10.	OS 65/2019	S.Subbarayan/M.Lingeswaran
11.	OS 127/2019	N.Maheswaran/M.Mohanasundaram, R.Sridhar.
12.	OS 46/2020	A.Nagarathinam/Govt.Pleader
13.	OS 65/2020	K.Habeeburrahman
14.	OS 35/2020	S.Sevugaraj/T.Senthilkumar, S.Subburayan
15.	OS 20/2019	S.Dhulas/M.Kannan
16.	OS 1/2020	A.Nagarathinam/S.Ramachandran, R.Sathiyendran, K.Sivaguru
17.	EP 8/2019 OS 43/2008	S.Subburayan V. Ramesh
18.	OS 49/2020	P.Senthilkumaran
19.	OS 231/2019	A.Veerapandi/S.Anandakumar
20.	IA 154/2017 OS 98/2011	S.Ilangovan/P.Athimoolam
21.	OS 205/2019	K.Manikandan/V.Ramakrishnan
22.	OS 57/2020	M.Ganesan/K.Chitraisamy
23.	OS 112/2019	R.Sureshbabu/M.Gopal
24.	OS 4/2019	S.Subbarayan/A.Karuppaiah, A.Veerapandi
25.	OS 80/2019	R.Pandi/S.Subbarayan
26.	OS 21/2020	A.Veerapandi/M. Muthukumar
27.	OS 113/2019	A.Veerapandi/M.Gopal
28.	OS 51/2020	P. Senthilkumaran/Exparte.
29.	OS 44/2020	K.Murugesan/SPT.Sethuramachandran
30.	OS 13/2019	M.Muthukumar/M.R.Murugesan, K.Habeeburrahman
31.	OS 191/2019	M.Ramasamy/K.Habeeburrahman
32.	OS 144/2019	SPT.Sethuramachandran/T.Muthuramalingam
33.	OS 148/2019	SPT.Sethuramachandran/T.Muthuramalingam
34.	OS 14/2019	S.Subbarayan/T.Sivanathan
35.	OS 12/2019	C.Janarthanan/Arunmozhi Rajasekaran
36.	OS 193/2019	T.Muthuramalingam/SPT.Sethuramachandran
37.	OS 132/2019	S.Jeyaraman/T.Muthuramalingam
38.	OS 62/2019	M.Gopal/Exparte
39.	OS 98/2019	P.Athimoolam/Exparte
40.	IA 6/2020 IA 1/2019 OS 79/2018	SPT.Sethuramachandran/S.Subbarayan
41.	OS 108/2019	V.Nagarathinam/P.Athimoolam
42.	OS 196/2019	M.Ganesan/T.Muthuramalingam
43.	OS 97/2019	M.Ganesan/SPT.Sethuramachandran

44.	OS 91/2019	M.Gopal / M.Ganesan
45.	OS 106/2019	M.Muthukumar/ K.Habeebur Rahman,P.Murugan

CRIMINAL

SL. No.	CASE NO.	POLICE STATION	ACCUSED NAME	ADVOCATE NAME
1.	CC 340/2019	Thiruppuvanam PS	Mathavan and 1 other	Janagan

XX. District Munsif cum Judicial Magistrate Court,
Singampunari

Criminal Cases

Sl.no	Case No	P.S	u/s	Advocate Counsel	Stage
1.	STC.12/19	Singampunari	151 r/w 7(1)(a) CLA Act	Mr.A.Abdul hakkim	Judgment
2.	CC.352/19	S.V.Mangalam	4(1)(aaa)24 Act	A.Abdul Hakkim	LW.3
3.	CC.275/19	Ulagampatti	279,304(A) IPC	A.Rajmohan	Trial
4.	STC.38/19	Ulagampatti	294(b),323, 506(i) IPC	P.Thangapandi	Trial
5.	CC.41/19	S.S.Kottai	294(b),324 323, 506(ii)IPC	P.K.Liyakathalikhan	LW 2 -5
6.	CC.98/19	Ulagampatti	147,148,294 (b),324 , 506(ii)IPC	A.Abdul Hakkim	F/PW's
7.	CC.116/19	S.V.Mangalam	4(1)(a) ,24 TNP Act	P. Muthiah	I.O
8.	CC.59/19	Puluthipatti	304(A) IPC	L.Ramesh	R/W
9.	STC.42/19	Ulagampatti	294(b),32,5 06(i) IPC	A.Rajmohan	I.O
10.	STC.45/19	S.S.Kottai	151Crpc 70(a) CLA act	A.Rajmohan	LW3 -5

Civil cases

Sl. No	Case No	Present Hearing Date	Counsel for Plaintiff	Counsel for Defendant	Stage
1.	IA.04/21 in OS.306/2019	11.01.2021	Mr.A.Prabakar	D1-3.Mr.P.Muthaiah D4,5- Mr.Sanjeevkumar an	Enquiry
2.	OS.41/2019	11.01.2021	Mr.M.Sathiyan	Mr.P.Ganeshan	Trial
3.	OS.161/2019	11.01.2021	Mr.M.Annamalai	Mr.I.Sahaya sudakar	Trial
4.	OS.215/2019	11.01.2021	Mr.P.Senthilkuma ran	Mr.S.Palanisamy	Trial
5.	OS.06/2020	11.01.2021	Mr.A.Rajmohan	Mr.P.Balasubram anian	Trial
6.	OS.21/2020	11.01.2021	Mr.K.Alagappan	D1,2 – G.P	Trial
7.	OS.28/2020	11.01.2021	Mr.M.Rajasekaran	Mr.Thangapandi	Trial
8.	OS.46/2020	11.01.2021	Mr.P.Ganeshan	Exparte	Exparte evidence
9.	OS.31/2020	11.01.2021	Mr.A.Prabakar	Exparte	Exparte evidence
10.	OS.210/2019	11.01.2021	Mr.A.Rajmohan	D1- Mr.P.Muthaiah	Trial

XXI. District Musif cum Judicial Magistrate Court,**Ilayangudi****CRIMINAL**

Sl. No	Case No	Stage	Petitioner Side Advocate	Respondent Side Advocate
1	Cr.No 145/2019	Objection	Ilayangudi P.S	
2	CC 107/2017	313 Questioning	Ilayangudi P.S	S. Sathiyendran
3	Cr.No. 282/2020	Enquiry	Ilayangudi P.S	K. Kalyani
4	Cr. No. 31/2019	Enquiry	Salaigramam P.S	S.S. Annadurai

5	DVOP 5/2019	Cross of RW1	S. Sathiyendran	V. Balaiyah
6	MP 843/2020 in CC 52/2017	Enquiry	S.S. Annadurai	Ilayangudi P.S
7	MP 844/2020 in CC 51/2017	Enquiry	N. Ravi	Ilayangudi P.S
8	PRC 3/2017	NBW A1 to A3	Ilayangudi P.S	S. Rajasekaran

CIVIL

Sl. No	Case No	Stage	Petitioner Side Advocate	Respondent Side Advocate
1	OS.33/2020	Written statement	N.Ravi	K.Annadurai R.Parthasarathy
2	OS.26/2019	PW1 Cross	K.Annadurai	D.Anbazhagan
3	OS.38/2016	Dw1 Cross	D.Anbazhagan	S.Sasipremanand
4	OS.03/2020	Written statement	D.Anbazhagan	K.Annadurai
5	OS.22/2019	PW1 Cross	R.Parthasarathy	D.Anbazhagan
6	OS.05/2018	Written statement	K.Annadurai	M.Muthusamy D.Anbazhagan
7	OS.24/2018	Arguments	M. Mohana sundaram	GP
8	OS.46/2020	I.A. Order	N.Ravi	D.Anbazhagan
9	OS.14/2018	Judgement	S.Sathiyendran	-
10	OS.41/2015	Appearance of witness	D.Anbazhagan	M.Muthusamy
11	OS.52/2020	Written statement	S.Subbarayan	G.Janakiraman
12	OS.23/2017	Steps	S.Sasipremanand	D.Anbazhagan G.P

XXII. Additional Mahila Court (Judicial Magistrate Level),

Sivagangai

SI. No	Case Number	Name of Police Station and Cr.No.	Section of Law	Accused Name/ Parties Name	Name of the Advocate Thiruvalargal
1.	DVC.25/19	-	-	Muthulakshmi-vs Mariappan	T.Senthilkumar-vs- Jegadeesan

SI. No	Case Number	Name of Police Station and Cr.No.	Section of Law	Accused Name/ Parties Name	Name of the Advocate Thiruvallargal
2.	C.C.63/19	All.W. PS Cr.No.20/15	U/s.498(A), 294(b),506(ii) IPC and 4 of TNPWH Act.	Kannadhasan	A.Nagarathinam
3.	C.C.101/19	Sivagangai Taluk PS Cr.No.420/12	U/s.294(b),,341, 506(ii) IPC and 4 of TNPWH Act.	Chinnathambi	C.Ilangovan
4.	C.C.54/19	Kalayarkovil PS Cr.No.201/17	U/s.294(b),323,324, 506ii) IPC and 4 of TNPWH Act.	Suresh and one another	R.Murugan
5.	C.C.149/19	Kalayarkovil PS Cr.No.596/15	U/s.341, 294(b) 506ii) IPC and 4 of TNPWH Act.	Krishnan	S.Jayaraj
6.	C.C.143/19	Kalayarkovil PS Cr.No.682/18	U/s.294(b),323, 506ii) IPC and 4 of TNPWH Act.	Ilavarasn	S.Navaneethan
7.	C.C.208/19	Kalayarkovil PS Cr.No.158/17	U/s.294(b),323,, 506ii) IPC and 4 of TNPWH Act.	Fenatic Micheal and 4 others	R.Somanathan
8.	C.C.118/19	Sivagangai Town PS Cr.No.507/16	U/s.294(b),323, 506ii) IPC and 4 of TNPWH Act.	Kunnagkalai	P.Senthilkumar
9.	C.C.234/19	All.W.PS Cr.No.15/15	U/s.498(A) 406 IPC and 4 of TNPWH Act.	Nethaji and 3 others	R.Murugan
10.	C.C.203/19	Sivagangai Town PS Cr.No.834/15	U/s.294(b),323,324, 506ii) IPC and 4 of TNPWH Act.	Arunpandi and 3 others	Ramprabhkar
11.	C.C.336/19	Kalayarkovil PS Cr.No.333/16	U/s.294(b),147,323, 506ii) IPC and 4 of TNPWH Act.	Sekar and 6 others	Chandran
12.	C.C.212/19	Kalayarkovil PS Cr.No.186/17	U/s.294(b),324, 506ii) IPC and 4 of TNPWH Act.	Balamurugan	Ramalingam
13.	C.C.27/19	Sivagangai Taluk PS Cr.No.3/17	U/s.294(b),323,506ii) IPC and 4 of TNPWH Act.	Muthupandi	N.Sureshkumar
14.	C.C.30/19	Sivagangai Town PS Cr.No.3/17	U/s.294(b),506(i) IPC and 4 of TNPWH Act.	Sevugamoorthy	Thusanth pradeepkumar
15.	C.C.9/19	A.W. PS Cr.No.9/10	U/s.498(A), 294(b), 494, 120(b) IPC	Kamalakkannn and 3 others	A.Ilayaraja
16.	PRC.2/19	A.W. PS Cr.No.5/19	U/s.417,376 (A),323,325, 294(b)	Balamurugan and 4 others	K.Manivannan

SI. No	Case Number	Name of Police Station and Cr.No.	Section of Law	Accused Name/ Parties Name	Name of the Advocate Thiruvallargal
17.	DVC.42/19	-	-	Vijaiyakumari-vs-Velmurugan	Sekar -vs-Sivakumar
18.	DVC.24/19	-	-	Vijaya and 2 others-Murugesan	M.Ramprabhakar-vs-SP.Kannan
19.	DVC.1/19	-	-	Maria Showbiya -vs-Antony Johnbal	S.Rajasekaran-Vs-Somanathan
20.	DVC.67/19	-	-	Mohanambal-Vs-Sasikumar	Tusanth pradeep kumar-vs-Mayakrishnan.

XXIII. Judicial Magistrate No.I Court, Sivagangai

S.No	Case No.	Cr.No.	Parties Names	Name of the Counsel Thiruvallargal
1.	CC 155/2015	285/2012	Madagupatii PS /Vs/ Murugan	Mr. Tamilselvan
2.	CC 40/2015	455/2014	Kalaiyarkovil PS /Vs/ Vasanthakumar	M. Muthupandiyan
3.	CC 399/2016	113/2016	Sivagangai Town PS /Vs/ Murugan	M. Muthupandiyan
4.	CC 214/2015	662/2014	Sivagangai Town PS /Vs/ Pandiyan	A. Thusanth Pradeep Kumar
5.	CC 52/2017	819/2015	Sivagangai Town Crime PS /Vs/ Vijaya and 1 other	S. Arokiya Selva Ramesh
6.	CC 207/2013	727/2011	Sivagangai Town PS /Vs/ Subramani and 1 other	M. Ramprabhakar
7.	STC 6230/2014	641/2012	Sivagangai Town PS /Vs/ Moorthi @ Krishnan and 4 others	K. Ponnuchamy
8.	CC 35/2015	346/2014	Kalaiyarkovil PS /Vs/ Manikandan	S. Rajasekar

9.	CC 392/2016	339/2015	Sivagangai Town PS /Vs/ Vellaichamy and 3 others	K. Manivannan
10.	CC 29/2014	595/2013	Kalaiyarkovil PS /Vs/ Senthilkumar @ Kannan	S. Navaneethan
11.	CC 31/2013	109/2003	Kalaiyarkovil PS /Vs/ Alagesan and 1 other	S. Saravanan
12.	CC 256/2010	744/2006	CSCID Sivagangai PS /Vs/ Manikandan and 3 others	M. Ramprabhakar
13.	CC 301/2019	520/2018	Kalaiyarkovil PS /Vs/ Raja @ Udhaya	---
14.	CC 483/2016	738/2016	Sivagangai Town PS /Vs/ Prakash	K. Balachandran
15.	STC 415/2016	262/2016	Sivagangai Town PS /Vs/ Gopi	S. Valmeeganathan
16.	CC 183/2016	922/2013	Sivagangai Town PS /Vs/ Muthukumar	R. Murugan
17.	CC 138/2013	172/2012	Madagupatii PS /Vs/ Vellaiyan	M. Ramprabhakar
18.	CC 193/2016	284/2015	CSCID Sivagangai PS /Vs/ Muthuraman	A. Pandikannan
19.	CC 153/2016	365/2015	Kalaiyarkovil PS /Vs/ Karthick and 3 others	K. Rengasamy
20.	CC 232/2015	114/2015	Kalaiyarkovil PS /Vs/ Selvam and 2 others	K. Ponnuchamy

XXIV. Judicial Magistrate No.II Court, Sivagangai

S.No.	Case No.	Stage	Parties Name	Counsel Name
1.	CC 9/2020	Summon	Poovanthi PS Vs Rakku & 3 others	Tr. M.Ramakrishnan
2	CC 109/2014	Summon	DCB Vs Saravanakumar @ Ramesh and 6 others	Tr.Ponnusamy
3	CC 44/2016	Summon	Taluk PS Vs Senthilmurugan and 5 others	Tr. C.Ilagovan
4	STC. 649/2017	Witness	Taluk PS VS Malliga and 3 others	Tr. Ramalingam
5	CC 84/2017	Summon	Poovanthi PS Vs Pandi	Tr.K.Murugan
6	CC 509/2019	Witness	Poovanthi PS VS Muthuvel and another	Tr.K.Murugan
7	CC 41/2014	Witness	Poovanthi PS VS Petchimuthu and 2 others	Tr.Pandikannan
8	CC 94/2014	Summon	Poovanthi PS VS Sanjaikumar	Tr.Ayyanar
9	CC 16/2018	Witness	Taluk PS VS Balakrishnan	Tr.Maga.Muthupandi
10	CC 190/2015	Witness	Taluk PS VS Arumugam	Tr.K.Kannan
11	CC 72/2015	Summon	Taluk PS Vs Veeramani and 3 others	Tr. R.Murugan
12	CC 101/2018	Summon	Poovanthi PS Vs Ganapathi	--
13	CC 80/2014	Summon	Taluk PS VS Maruthupandai	--
14	CC 391/2019	Witness	Poovanthi PS VS Samayan and 3 others	Tr.Palanisamy
15	CC 8/2020	Summon	Poovanthi PS VS Thangaraj	Tr.S.Murugan
16	CC 60/2018	NBW Pending	Murugesan VS Prabhakaran and 3 others	Tr.Prabhakar
17	CC 150/2014	Witness	Taluk PS VS Varatharajan	Tr. Alagumalai
18	CC 371/2019	Summon	Taluk PS Vs Karthick	--
19	CC 19/2013	Witness	Taluk PS VS Arul Anburose	Tr.Rajagopal
20	CC 26/2016	Witness	Poovanthi PS VS Nallalu @ Munisamy and 4 others	Tr. Ilagovan

XXV. Judicial Magistrate Court, Devakottai

S. No.	Case No.	Party Name	Stage	Advocate
1.	CC 81/2019	The SI of Police vs Stepan	Framing of charges	APP vs Mr.S.Saravanan
2.	Cr.L.M.P 215/2019	Pothum Ponnu and one other vs Muthusamy and more other	Enquiry	Mr.B.Siva

3.	Cr.L.M.P 938/2019	Manimegalai vs Nagarajan	Enquiry	Mr.K.Periyasamy
4.	CC 133/2008	The DVK Town P.S vs Anandhakumar	Evidence	The APP vs Mr.KR.Thiruppathi
5.	CC 36/2013	The DVK Taluk P.S vs Ramesh	Evidence	The APP vs Mr.P.Pandiyan
6.	CC 172/2013	The DVK Taluk P.S vs Raja	Evidence	The APP vs Mr.J.Murugesan
7.	CC 16/2015	The DVK Town P.S vs Vijay and 1 other	Evidence	The APP vs Mr.K.Periyasamy
8.	CC 24/2017	The DVK Taluk P.S vs Archuna	Evidence	The APP vs Mr.G.Ramu
9	CC 109/2017	The Thiruvegampet P.S vs Manickam	Evidence	The APP vs Mr.A.Paulmelkiur
10	CC 140/2017	The Thiruvegampet P.S vs Boominathan and chandra	Evidence	The APP vs Mr.S.Jeeva
11	CC 151/2017	The Thiruvegampet P.S vs Chandran	Evidence	The APP vs Mr.A.Andavar
12	CC 168/2017	The DVK Taluk P.S vs Vellaye	Evidence	The APP vs Mr.V.Sundar
13	CC 14/2018	The Thiruvegampet P.S vs Jeyalakshmi	Evidence	The APp vs Mr.L.Mariyaselvam
14	STC 1020/2018	The Aravayal P.S vs Kumar and 3 others	Evidence	The APP vs Mr.M.Karunanithi
15	CC 103/2018	The DVK Taluk P.S vs Balu and 5 others	Evidence	The APP vs Mr.V.Sundar
16	CC 104/2018	The Aravayal P.S vs Sankar	Evidence	The APp vs Mr.T.Muthukumar

17	CC 105/2018	The Aravayal P.S vs Sasikala and 4 others	Evidence	The APP vs Mr.P.Smpooranam
18	CC 140/2018	The Velayuthapattinam P.S vs Premkumar	Evidence	The APP vs
19	CC 96/2019	The DVK Town P.S vs Chinnappa charlas	Evidence	The APP vs Mr.V.Kalyanakumar
20	CC 100/2019	The DVK Town P.S vs Gnanaprakasam	Evidence	The APP vs Mr.S.Meenakshisundaram

XXVI. Judicial Magistrate, Fast Track Court, Karaikudi

S. No	Case Number	Stage	Complainant's Counsel	Defense Counsel
1.	S.T.C.9/2020	Appearance	Mr.T.Karthikeyan	--
2.	C.C.89/2020	Appearance	Mr.S.Gowtham	--
3.	C.C.137/2020	Appearance	Mr.S.Gowtham	--
4.	C.C.187/2020	Appearance	Mr.N.Sankar	--
5.	C.C.188/2020	Appearance	Mr.R.Abdul Sithikque	--
6.	C.C.110/2020	Trial	Mr.S.Gowtham	Mr.Durairaj
7.	C.C.43/2018	Summon to Bank Manager	Mr.S.V.Sankar	Mr.L.Balasubramanian
8.	C.C.117/2018	D.W's	Mr.Shanmugasekar	Mr.S.Gowtham
9.	C.C.126/2019	Enquiry	Mr.R.Muthu	Mr.L.Balasubramnaian
10.	Cr.M.P.847/2020	Enquiry	Mr.L.Balasubramanian	Mr.S.Mohammed Sulthan
11.	C.C.216/2016	Summon to L.W.7	Mrs.APP	Mr.L.Balasubramanian
12.	C.C.250/2016	Summon to L.W.6 and 8	Mrs.APP	Mr.V.Kannappan
13.	C.C.31/2020	Sommmon to accused	Mrs.APP	Mr.T.Karthikeyan
14.	C.C.34/2020	Sommmon to accused	Mrs.APP	Mr.D.Prakash
15.	C.C.35/2020	Sommmon to accused	Mrs.APP	Mr.P.Sethuraman
16.	C.C.53/2020	Sommmon to accused	Mrs.APP	Mr.M.Raju
17.	C.C.60/2020	Sommmon to accused	Mrs.APP	Mr.R.P.Ramanan

S. No	Case Number	Stage	Complainant's Counsel	Defense Counsel
18.	C.C.69/2020	Sommmon to accused	Mrs.APP	Mr.N.Sankar
19.	C.C.75/2020	Sommmon to accused	Mrs.APP	Mr.M.Raju
20.	C.C.79/2020	Sommmon to accused	Mrs.APP	Mr.P.Sethuraman


Chief Administrative Officer, 
Principal District Court,
Sivagangai.